REFERENCE TO THE RE: KILLING OF SOME PASSENGERS OF A BUS COMING FROM MUKTSAR TO DELHI

SHRI JASWANT SINGH (Rajasthan): Mr. Deputy Chairman, Sir, I have a submission to make. It is an alarming piece of news which Mr. Vajpayee has just given, that a bus coming from Muktsar to Delhi was held up and 15 or 16 of its passengers have been killed. I am also given to understand that the Treasury Benches have taken a decision that the Home Minister has to make a statement on this incident which has taken place this morning. I think it will only be right and proper that, as we are discussing security, the Home Minister be directed to come and make a statement now...

MR. DEPUTY CHAIRMAN: Please resume your seat now.

SHRI JASWANT SINGH:... so that we can discuss all that we are discussing about security in the light and context of this major incident that has taken place.

SHRI SUKOMAL SEN (West Bengal): It is a right proposition. Home Minister should come make a statement. It is a serious development.

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): I support Mr. Jaswant Singh and Mr. Sukomat Sen.

THE MINISTER OF STATE THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (SHRI SITARAM KESRI): The Home Minister has rushed to the site. गृह मंत्री उस जगह पर गये हैं स्रीर स्रभी स्राज . . . (व्यवधान)

भ्री ग्रटल बिहारी वाजपेयी (मध्य प्रदेश): उनके जाने से क्या होता है?

श्री सीताराम केसरी : मेरी बात सून लीजिए। इस सिलसिल में सरकार अपना वक्तव्यं ग्रापके सामने देगी।

Public Importance

matter of Urgent

श्री श्रटल बिहारी वाजपेयी: उठने से पहले।

श्री सीताराम केसरी: हां, सदन उठने से पहले।

एक माननीय सदस्य: छह बज।

श्री सीताराम केसरी : हां, सदन उठने से पहले निध्चित रूप से।

MR. DEPUTY CHAIRMAN: view of the assurance given by the Minister, I now call upon Mr. Satyanarayan Reddy to speak.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

Inadequate security arrangements at strategic and sensitive public places in Delhi-Contd.

भी सत्यनारायण रेड्डी (ग्रान्ध्र प्रदेश): डिप्टी चैयरमैन सर, भ्राज की कालिंग म्रटेंशन का विषय बहुत ही महत्व-पूर्ण है। यह ग्राज न सिर्फ दिल्ली बल्कि दिल्लों के ग्रतराफ ग्रीर पूरे देश के ग्रंदर जो इंतजामःत सेक्यूटी के वारे में की गई हैं, वह कफी नहीं हैं ग्रीर बहुत ही चिताजनक परिस्थित देश में ग्रौर खास करं हिंदुस्तान की राजधानी दिल्ली में पैदा हो गई है।

इसके बारे में सरकार ने जो वक्तव्य दिया है, इसमें सिर्फ वही ब त कही गई है जो श्राम परिस्थिति में सेक्यर्टी मेजर्ज लेने चाहिएं, उसी हद तक उसमें बताया गया है। कोई खास इवदामात नहीं लिये गये हैं जिससे कि श्राम जनता में एक किस्म से यह महसूस हो कि उनकी जिन्दगी की, उनके माल की हिफाजत हो सकती है। ऐसी कोई बात इस वक्तव्य से जाहिर नहीं होती है।

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[श्रो प्रत्यनारायण रेड्डी]

मैं सरकार से यह जानना चाहुंगा कि दिल्लो में जो हिद्स्तान की राजधानी है, इपनें किन्तो हत्याये हुई है, जो हत्य ये हुई हैं इनके बारे में सरकार श्रीर वहाँ की जो प्रिप श्रीर इंटैनिजेंस डिगर्टनेंट हैं, उन्होंने क्या-क्या इक्झम त लिये हैं हरारों की पकड़ने में ? बहत ही अहम लेगों की हत्या हुई हैं जैसे कि मेरे दोस्त श्री कनमाडी जी ने चंद लोगों के नम बाये हैं खास करके ललित म कन, जो लोक समा के सदस्य थ, उनकी हत्या हुई, उनकी पत्नी की हत्या हुई दिन में . . . (व्यवधान)

SHRI ATAL BIHARI VAJPAYEE: Mr. Tiwari was a Member of Rajya Sabha.

भी बी० सत्यनारायण रेड्डी: तिवारो जो की भी और इसी तरीके से इसके पहले जो निरंकारी बाबा की भी हत्या हुई है प्रीर धर्जुन दास जो यहां के मगहर म्यानिसियल कौंसिलर थे, उनकी हत्या हुई।

श्राज तक जनता को, लोगों को यह पता नहीं चला कि सरकार इस संबंध में और पुलिस और इंटैजिजेंस डिप टेमेंट कहां तक उनिधे पकड़ने में सजा देने में कामधाब हुई है। ब्राज हम रोजाना सरकार को तरफ, पुलिस की सर्यवहा की तरफ और इंटेलिजेंस डिगार्टमेंट की तरफ इपान लगये रखते कहां तक उन्होंने इसमें सफलता हासिल की है?

ग्राज तक यह पता नहीं चला कि ललित माकिन को किसने मारा ग्रीर इस संबंध में सरकार ग्रीर पुलिस ने कहां तक इसमें कार्यव ही की ? इसी तरह से अर्जन दास के बर्र में और जो निरंक रो बाबः, उनकी जो हत्या हुई, आज तक पता नहीं चतः कि उत्को किसने मरा ग्रीर उनके हत्यरे को गिरफ्तार किया गया है कि ।हीं ?

इहाँ बारे में सरकार तफसील से बताए। में इन तमाम हत्याश्रों के बारे में

जानना च हुंगा। इसके अन वा दिल्ली में ितनी भी हत्य यें हुई हैं, उनके बरे में सरकार ने क्या इक्दाम न लिये हैं? इसके साथ-साथ जो दूसरे इंसिडेंट्स हुए हैं, जैसे ट्राजिस्टर बेम के इंसिडेंट्स जगह-जगह पर रेलजे स्टेशन पर भ्रोर इसरे अहम जो मुकामात पर हुए हैं और ब्रेंज भी हो रहे हैं श्रीर श्राज हर रोड, कोई दिन ऐसा नहीं गया है जबकि ग्रखब रों में खबर नहीं ग्राई कि कोई बैंक न लुटा गया हो। कन ट प्लेस में जो बहुत ही अहम मेंटर है, वहां पर एक बैंक को लट गया। वहां जो सेक्यर्टी गई था, उसको मत्र दिया गया श्रीर उसका श्राज तक पता नहीं चला कि इस संबंध में सरकार ने क्या क पेंच ही की है, वह करूपरिट पकड़े गये हैं या नहीं ?

इसी तरीके से अन्य बैंक डकैतो दिल्ली राजधानी में हुई हैं ग्रीर जी रेजी-डेंशल कालोनोज हैं वहां भ' हर रोज यह खबर अती है कि कोई इस घर में घुस गया और हत्या की गई और ल्ट हुँई । यह तमाम चोजें दिन-ब-दिन हो रही हैं और गृह मंत्री महोदय ने अनेने वक्तरूप में तमाम उन च जो के बारे में कोई रोशनो नहीं डली। मैं जानना चाहंगा कि दिल्ली में खास कर दो-तीन स लों में कितगी हत्यायें हुई हैं ? ग्रीर इनके बारे में कितने लोग पकड़े गए ग्रीर कितने लोगों के खिल फ कर्यवही की गई और कितने लोगों को सजा दी गई? इसके साथ-साथ जो हकैतियां हैं कितने बैंक्स दिल्लो में लटे गए, कितने लोग पकडे गए और कितनों को सजा हई? जो रेजोडेंशियल डकैतियां ग्रीर हत्य यें हुई हैं, उनको तफशोल क्या है **और** उनके बारे में सरकार ने क्या कर्यव ही की है? मैं सरकार से यह जनता चाहुंगा कि जो उन्होंने पैरा 6 में बताया है कि,

"The Delhi Police have taken the following steps to supplement security arrangements at strategic sensitive public places:"

उन्होंने बताया है कि 1 से 10 तक के बताये हुए स्थानों का इन्तजामात किए

गए, जो श्राम हालत में इंतजामात होने ही चाहिएं भीर होते हैं। इसमें कोई खास बात नहीं है। जो प्रब स्थिति देश में है उसको मद्देनज़र रखते हए श्रापने क्या दूसरे इतज्ञामात किए हैं जिससे कि इस देश को, इस देश की अनता को यह यकीन हो जाए सरकार उनकी जिन्दगी की, उनके बच्चों की और उनकी प्रापर्टी की रक्षा कर सकते है। मैं कहुंगा कि सरकार इस संबंध में परे तरीके से नाकाम रही है और इस सरकार से कोई उम्मीद नहीं की जा सकत' है कि यहां के लोगों की जिन्दगी की हिफाजन हो सकती है। मुझे ग्रेप मुग्राफ करें कि जो गृह मंत्री हैं, यह गृह मंत्री तो बन गए हैं, फ्रोर हर वक्त गृह मंत्री ग्राते हैं, लेकिन गृह मंत्री अपने कार्य में नाकाम रहे हैं। गृह मंत्रो ही क्या, जो केन्द्र की सरकार है वह पूरी तरह से नाकाम हुई है। जो हत्याये हुई हैं श्रीर जो पिरियति है, जैसः कि इससे पहले ही कहा गया कि जो प लियामेंट है, जो देश की सब से बड़ी पंचयत है उसके भवन को ही उडाने की कोशिश की गई है। यहां तक कि पालिय मेंट के सदस्यों को विष्डनैप करने का भी प्रयत्न किया जा रहा है श्रीर उनके बच्चों को भी किडनैप करने का प्रयत्न किया जा रहा है। तम_ंम चीजों के बारे में ग्रापने कोई ऐस खास इंतजाम विध्या है जिससे कि संसद सदस्य को ही नहीं बल्कि श्राम जनता को भी यकीन हो जप्ए कि यह सरकार हमारी हिफाजित कर सकती हैं? थैंक या

श्री सत्य प्रकाश मालवीय प्रदेश): माननीय उप सभापति जी, श्री सुरेश कलम ड का जो ध्यानाकर्षण प्रस्तःव हैं इसमें इस ब'त की चर्चा थी कि दिल्ली में महत्वपूर्ण तथा संवेदनशील सार्वजनिक स्थानों पर भरका की पर्याप्त ध्यवस्था है। मंत्री जी का वक्तव्य जो मैंने पढ़ा है इसको पढ़ने के बाद ग्राज मझे पहली ्**बा**र जनकारी हुई कि इस देश के: सर्वोच्च संस्थाइस देश की संसद और इस देश का सर्वोच्च न्यायालय यह महत्वपूर्ण स्थान नहीं हैं, क्योंकि मंत्री जी ने अपने

है, लेकिन संसद में किस प्रकार की व्यवस्था है भीर इस देश की जो सब से बडी न्यायपालिका है वहां पर किस प्रकार के व्यवस्था है इसकी तनिक भी मान्यदर चच्ची वहीं की गई हैं। इसका मतलब यह हैं कि यह सरकार कितनी गैर समझदार और कितनी लोकतातिक व्यस्थात्रों के खिलाफ सोचने वार्ल है. यह मन्यवर इस बन्त का सब्त है श्रीर साथ-स थ मैं समझतः हं कि मंत्री जं का जो वक्तब्य है यह बिरुक्त झठ का प्लिदा हैं भीर झठ से इनका यह वक्तव्य प्रार-म्भ होता है। इनके वक्तब्य के बारे में थे केवल दो पंक्तियां पढ्ना चाहता हं,

"The existing security ments at strategic and sensitive public places in Delhi are not inadequate."

जिस दिल्ली में घ्रप्रैल, 80 से सन्त निरंकारी बाबा की हत्या से प्रतंकवादियों की घटन ग्रीं का सिलसिला प्रारंभ होता। हैं ग्रौर वह ग्राज तक चला ग्राता हैं चाहे माननीय प्रधान मंत्री श्रीमती इन्दिरा गांधी की हत्या रही हो, च हे सदस्य ड ० वी०एन० तिव री की हत्या---हालांकि वह चन्डीगढ़ में हुई थी---या ललित म कन या उनकी परनी श्रीमतो गीतांनि माकन की हत्या रही हो, चाहे मनचन्दा की हत्या रही हो या काउंसिलर प्रज्नदास की हत्या रही हो। मई के महीने में पिछले साल, 22 स्थानों पर एक साथ ट्रांजिस्टर वल स्त, की घटनायें हुई। किसी भी देश में ऐस नहीं हुआ। देश के प्रधान वंती की हत्या प्रधान मंत्री के सरक री अ वास पर उन लोगों के द्वारा की गई हो जिनकी जिम्मेदारी थी प्रधान मंत्री का सुजा करना --इससे वढक्र और कोई इस बात का सबूत नह हो 2म कि सरकार कितनी अक्षम हैं और जो सरकार अपने प्रधान मंत्री की जिन्दगी को नहीं बचा सकती ऐसी सरकार को एक क्षण भी इस देश में सता में बना रहने का ग्रधि-कार नहीं है।

जिस पुलिस की ग्राज चर्चा की गई थी इस वन्तन्य में उस दिल्लो की पुलिस

[श्रः सत्य प्रकाश मालवीय]

की ग्रीर में ड्यान ग्राकित कराना चहता हूं क्योंकि राज जो पुलिस फोर्स है---में सबको नहीं कहता---उसमें ऐसे लोग हैं..

कल्याण मंत्रालय की राज्य मंत्री [डा० (श्रीमती) राजन्त्र कुमारी वाजपेयी]: इलेंक्शन ने दिखा दिया देश की जनता किसके साथ हैं...(व्यवधान) भारत की जनता से जनाब मिल गया ...

श्री सत्य प्रकाश मालवीय: जवाब कर्नाटक में मिला, जवाब श्रान्ध्र प्रदेश में मिला, जवाब जम्मू श्रीर काश्मीर में, हरियाणा में मिलेगा...

डा० (श्रीमती) राजेन्द्र कुमारी वाजपेयीः श्रीमतः इन्दिरा गाँवों को हत्या के बाद के समय में इस देश को जनता ने हमारा साथ दिया ।

श्री सत्यत्रकाश मालवीय : मान्यवर, मैं पुलिस की चर्चा कर रहा था। मैं तीन पुलिस कर्मियों के सम्बन्ध में इस सदन का ध्यान म्राक्षित करना चाहता हूं । उसका सबूत है वीर अर्जन 24 तारीख का । इसमें लिखा है-दिल्ली पुलिस के सब-इंस्पैक्टर जमानत पर रिहा । इसमें चर्चा है कि कोई सब-इंस्पैक्टर श्री शर्मा को कस्टम अधिकारियों ने 19 जून को इन्दिरा हवाई भ्रडडे के बाहर 19 लाख रुपए का सोना ग्रौर 9 लाख हपए लेकर भागने का प्रयास करते समय गिरफ्तार किया । दिल्ली पुलिस की महिला थानेदार ग्रौर दुनियां की प्रसिद्ध खिताड़ी कुमारी प्रीति गरोड़ा को दिल्ली पुलिस ने तीन माह की सब-इंस्पैक्टर की ट्रेनिंग देने के बाद वर्खास्त करदिया इपुलिए कि उन्होंने एक म्रन्य ट्रनिंग प्राप्त कर रहे सब-इंस्पैक्टर की अश्लील हरकत को सहन नहीं किया । तीसरी खबर दिल्ली पुलिस के बारे में **ग्राज** की जनसत्ता में है---दरोगः के पास वायरलैस सेट भ्रौर ग्रफीम मिली । दिल्ली पुनिस के सत्र-इंस्पैक्टर को ग्राज सुबह गिरफ्तार करके उसके पास से एक ग्रत्यन्त ग्राध्निक वायरलेस सेट, लगभग दो किलो अफीम और चोरी के दो स्कटर

बरामद किए गए । हवाई म्रहडे पर तैनात गंभीर सिंह राणा को बंदी बनाकर उससे पूछताछ की जा रही है। जिस हवाई ग्रेडडे की चर्चा हमारे मिल श्री कलमाडी कर रहे थे, जिस स्थान पर ऐसे पुलिसकर्मी होंगे, ऐसे पुलिस ग्रधिकारी होंगे, उनके जरिए इस देश के नागरिकों की सुरक्षा कभी भी नहीं हो सकती भ्रीर इसलिए सरकार से मेरा इस बात। का अनुरोध है कि दिल्ली में जो पुलिस कर्मी हों, चाहे बड़े पुलिस ग्रधिकारी **हों,** चाहे छोटे पुलिस ग्रधिकारी हों, उनकी त्रन्त स्क्रीनिंग करवाएं । जिनसे ग्राशा की जाती है कि हमारी सुरक्षा करें, जिनसे ब्राशा की जाती है कि दिल्ली में कानून ग्रौर व्यवस्था को बनाएं, वही लोग जब ग्रपराध कर रहे हैं, वहीं लोग जब लोगों को मरवा रहे हैं ग्रौर उन्हीं की साजिश से देश के बड़े-बड़े राजनेतास्रों की हत्या हो रही है तो इस देश में कानून श्रीर व्यवस्था नहीं रहने वाली है।

७ व्यक्ति कनाडा में मान्यवर, गिरफ्तार किए गए ग्रीर कनाडा की भ्रदालत ने उनके **ऊपर इस बात का भारोप** लगाया कि इस देश की संसद को वे उड़ाने की साजिश कर रहे थे बम के जिरए ग्रीर उसके बाद पिछले ही महीने कुछ लोग दिल्ली में भी गिरफ्तार कि**ए** गए । इसी संसद में पिछले सन्न में श्रपने ग्रतारांकित प्रश्न संख्या 54 में श्रीकलमाडी श्रौर श्री धंमचन्द्र प्रशन्त्त से पूछा Whether it is a fact that CBI enquiring into a case of attempt to bomb the Parliament House by the extremists? The reply was 'yes, Sir'.

तो मैं इस सदन के माध्यम से पूछना नाहता हूं कि जब देश की संसद को बम से उड़ाने के सिलिसिले में कुछ लोग गिरफ्तार किये गये हैं, उस में भले ही सी॰बी॰ग्राई॰ की जांच चल रही हो, लेकिन उन की प्राथमिक रिपॉट क्या है ग्रीर उस प्राथमिक रिपॉट के ग्राधार पर क्या व्यवस्था की जा रही है ? सरकार की ग्रीर से सर्वोच्च न्यायालय ग्रीर संसद् बचाने के लिये ग्रीर जो ग्रन्य महत्वपूष्ट बचाने के लिये ग्रीर जो ग्रन्य महत्वपूष्ट बचाने के लिये ग्रीर जो ग्रन्य महत्वपूष्ट विचान

स्थान हैं उन को बचाने के लिये क्या किया जा रहा है ?

ग्रौर ग्रंत में एक बात पूछ कर मैं अपनी बात समाप्त करना चाहुँगा । 20 जन को दिल्ली में दो व्यक्ति गिरफ्तार किये गये इस ग्रारोप में कि वह लोग किसी मस्जिद को उडाने वाले थे। यह ग्रारोप पुलिस बातों ने लगाया है। उसके ठीक कुछ दिन पूर्व इसी दिल्ली में बिरला मंदिर जो है काली बाड़ी के पास, उस मंदिर को उडाने के सिलसिने में भी कुछ लोग गिरपतार किये गये हैं। तो मैं पूछना चाहता है कि सरकार जो यह समझ रही है कि इंग देश को राजवानी दिल्ली में जो कुछ सुरक्षा की व्यवस्था है वह ठीक है और असे और सुदृढ़ करने की आवश्य-कता नहीं है तो क्या सरकार इसी नतीजे पर पहंची है, इस बात का स्पष्टीकरण मैं निश्चित हप से मंत्री जी से ग्रौर सरकार से चाहगा ।

SHRI SUKOMAL SEN (West Bengal): Mr. Deputy Chairman, Sir, there is no two opinions on the subject that there should be adequate security arrangements for the vital installations not only in Delhi but through ut the country because terrorists can strike at any point. Now, Sir, while we are debating here on the security arrangements at Delhi, the report comes that the terrorists have struck and a large number of people have been killed. In fact, it is a very sad commentary on the debate that we are having in the Parliament today, as if we are being mocked at by the terrorists and as if we are conducting an exercise in the Parliament which is theoratical. How to contain terroism? Terrorists are striking, they are killing people. Sir. I would like to know from the hon. Minister that despite the narration of elaborate arrangements for containing terrorism and arranging security for the vital installations, is it not a failure on the part of intelligence to know beforehand the conspiracies of the terrorists? Sir, by gearing up the intelligence network we meant that the intelligence should be so geared up that they can unearth the conspiracy itself and they can contain terrorism and bring the culprits to book at the conspiracy stage itself and not that they are striking and then they are brought to book. In hat even, what happens. People are killed, some installations are demolished and then only, we run after them and some of them are caught and put to trial. But the intelligence agency should be so geared up that they can unearth the conspiracy itself and then only, it can be contain-But here, I see, intelligence of the Government has totally failed. I do not know what Mr. P. Chidambaram will say? Whether he will claim, no, intelligence has not failed. It has succeeded. But in my opinion. intelligence in our country is failing to tackle the terrorists menace.

Now, Sir although this Calling Attention Motion is confined to Delhi only yet the terrorist activities are confined not only to Delhi but it has spread every-Then what about the security arrangements of the vital installations outside Delhi? Terrorists can strike at any time at any target. So, I would like to know from the hon. Minister that also. Not only that, he has mentioned in his report that in the Airports and Railway Stations, elaborate arrangements are being made. But the terrorists may not attack just at the airport or at the railway station. In between may attack. On the railway track something may be done. In the running bus they are doing something. They holding it up and killing people. In this situation, how are the terrorists going to be contained? So I would like to know from the hon. Minister what arrangebeing made to protect the ments are lives of the people while they are travelling.

Then, Sir, another point that I would like to mention is that in the name of security-security is very necessary and very urgent, I agree—the ordinary innocent people should not be harassed. That aspect also should be considered. Again recently we got a circular from the Government and that circular puts

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restrictions on the entry of MPs in some Government departments like Defence. I do not understand what difficulty is there...

SHRI SATYA PRAKASH MALA-VIYA: Also in certain parts of the Home Ministry.

SHRI SUKOMAL SEN: Yes, in certain parts of the Home Ministry. have our identity cards. If we show the card, what is the difficulty in allowing us o enter those offices? But still they have I feel that there put some restrictions. are unnecessary restrictions and it unnecessary harassment even in the case of MPs. In the name of security neither the public nor the MPs should be harassed. My last question is, what will Government do not only to check terrorism in our country, not only killing of people in a bus or by exploding an aircraft or by exploding some vital installation, but also individual assassinations that are taking place? Some of my friends have mentioned it. Nobody knows who assassinated, when and will be all raising our voice because we are Everybody against terrorism. is raising his voice against terrorism and so everybody must be a target of terrorism. So what is the guarantee of individual safety and security? How many people will be guarded by the Government? What are the elaborate arrangements for the security of all those who are engaged in public work and who are raising voice against terrorism? How will they be safe? Unless their safety and security is to a certain extent ensured, it will be very difficult to fight terrorism from inside Parliament only. So I would like the hon. Minister to clarify these aspects.

SHRI JASWANT SINGH (Rajasthan): Mr. Deputy Chairman, Sir, there is a certain pointedness that has been given to this morning's discussion on account of the fact that has been brought to the notice of the House by the hon. Member, Shri Vajpayee. Now, I have listened with some care to the statement of the hon. Minister of State, which I find to be bureaucratically informative. That is perhaps to its nature.

SHRI P. CHIDAMBARAM Whose nature?

SHRI JASWANT SINGH: It is sketchy and while it is sketchily informative. it sheds no light on what is and has been of vital concern to all of us for the past so many years. When the history this period, particularly the post-1989 period, gets to be analysed by historians, the two most signal failures that will point out to are the failures of intelligence and of security. Time does permit me to elaborate what I say. And it is not only on account of the Prime Minister's assassination or the continuing violence or the acts of terrorism that afflict the land which make me sav so. There is also a certain pointedness to this debate enquiring into security systems in Delhi because there is a symbolism of Delhi, which is just the administrative capital of the country. Delhi is symbolically the heart of India. If security systems in Delhi inadequate, if security systems in Delhi represent repeated failures, then they do not convey a message of assurance conviction about the governance or about how things are going on in the country. So what characterises the security systems in Delhi to a lay citizen like me? There are four or five characteristics which I will put across to the hon. Minister State and I would appreciate if in reply, he elaborates on them. The first is that the security systems in Delhi are partial and inadequate because they are overconcentrated. I will take a minute to explain why they are inadequated and they are overconcentrated. overconcentrated in the political heart of this vast sprawling metropolis which Delhi. As far as the political heart this metropolis is concerned, there is a proliferation of security agencies, of security personnel but not security-minded ness, just the illusion of security. Because of this over-concentratedness the requirements of the rest of the metropolis are become of secondary downgraded, have importance. That is the first lack.

The second is that the security systems in D-lhi are unintelligent. They are unintelligent both in their approach and in the lack of intelligence that they have.

They are unintelligent in their approach exemplified by two or which is examples which I will give as I proceed The lack of intelligence input is obvious to all. I started by saving that when historians begin to analyse went wrong in the last five-six years, they will say that failure of intelligence one of the most signal failures of these past years. That failure continues; lack of intelligence input continues to be one of our major security deficiencies. Therefore, they are inefficient. That is the characteristic of the security systems in Delhi. Why are they inefficient? They are inefficient because there is no coordination, there is no one single authority which can weave all the agencies of lawkeeping, of security, into one efficient, one purposeful. organisation and vield them as one. They are inefficient because of my final observation on the security systems in the capital; because they overobtrusive; overobtrusive and, therefore, they are uncivilised. It is not for me to find fault with those in uniform who are entrusted with the thankless task of protecting a proliferation of VIPs in this capital. They are overobtrusive when it comes to pretending to keep secure those that feel that they need to be kept secure. but as far as the lay citizen is concerned, he becomes of secondary importance. Beeause of this overobtrusiveness, there comes into being in the entire security apparatus of Delhi, a certain amount of uncivilisedness. I would like to caution the Government, therefore, against two very major lacks which bear repetition this lack of intelligence and the perils of overobtrusiveness. About lack of intellizence the Government has denied and will come forward to say that sufficient intelligence is available and that all efforts are being made etc. If sufficient intelligence were available, then these repeated blasts and killings could not have possibly taken place; if sufficient intelligence were available in a metropolitan capital Delhi bombs could not have been planted on the roads in the form of transistors. I do not want to go into details and take the time of the House. About overobtrusiveness however. I would like to three examples and all these three exam-

ples are personal examples; they are not second hand. I had to go one morning Forces Dental Centre to the Armed which is about ten minutes away Parliament and I chose to walk. It was a beautiful February morning and so I chose to walk from the Armed Dental Centre to Parliament. After having crossed Vijaya Chowk suddenly somefrom across Vijaya body shouts at me Chowk, "Hatao isko". I am not object to be removed from the road. I am not an object in the form of cattle or animals to be removed from the road. So I stayed where I was. Upon asking the policeman what he wanted me to do he said, though a pedestrian, he wanted me to get off the road. And when I explained to him saying that I was already off the road and I was, in fact, walking on the left side of the road, he said, "A VIP is coming, you have to go and hide the bushes." This is not an exaggeration. I refused either to reveal my identity or to go and hide behind the bushes.

The second example: I am going back from the Parliament House and, unfortunately for me, the same day-some VIP was coming—this is a daily occurrence and I am giving only three examples though it is just like this on all the road of Delhi-precisely at the moment that I had left the Parliament House I was stopped, just when I was crossing the Vijay Chowk and the policeman shouted, "Take your car off the road'. When I pointed out to him that I have an old Fiat of 1960 vintage and that I could not make it climb up and go off the road and that the best thing that I could do was to stay where I was upon which he said that he would shoot me and he would fire at me. to which I said, "This is something against which I have no power. You are free to do so. I cannot possibly take the car oft the road."

Now, I come to the third example Both of my sons happen to be 'Singh's, and this is an accident of birth and both of them, whenever they leave the country. everytime they leave the country-they are both students—are stopped at the [Shri Jaswant Singh]

Immigration and everytime the Immigration has asked them, "You better change your names and add surnames. As a matter of principle, I said, they would not add surnames and merely because a 'Singh' is there to their names, they are treated as suspects. (Time Bell rings).

One more example: Manvendra Singh. another son of mine, has also suffered the same fate. He is stopped on the road and he is told: "You better stop. A VIP is coming.". He stops. A policeman pulls him out of the car by his colfar and takes his car and keeps it for three nours and he tells on the portable wireless set which they carry that he was possibly trying to ram the Prime Minister's car! For three hours my son is kept in police custody! I consider all these incidents as demeaning as a citizen and not as an MP and they are demeaning even to complain about. It is because, as I said, of this kind of over-obtrusiveness, combined with inefficiency of security systems, combined with a lack of intelligence, that is at the heart of the creation of a whole climate of insecurity. have made it so obtrusive. The world over there is terrorism and the whole world is faced with terrorism. You can go to any other part of the world and see. Nowhere else in the world do we have such an uncivilized security, such over-security to the VIPs such an obtrusively uncivilized security system, therefore, such an inefficient security system as we have in India. And I charge the present Government of India with perpetuating inefficiency because they cannot do otherwise, they cannot improve upon it because they have no thought in empty heads. (Time Bell rings). Just two or three questions more, Sir.

How many agencies, Sir, at the last count, that is, this morning, were involved in the task of security in Delhi? Who is carrying them out? How many agencies? Please, Sir, do not let the Minister get away with an obfuscatory answer.

The second question: Where and how does the proliferation of the agencies end?

The third question: What is the status of the much-vaunted NSG? Under whose control is it? Is it with the honourable Minister of State who is replying to the debate or is it with the third honourable Minister of State whose absence is particularly manifest these days in Parliament?

SHRI P. CHIDAMBARAM: It is ser-fair.

SHRI JASWANT SINGH: It is a very fair question and it is not for the honourable Minister of State to determine whother it is a fair comment or an unfair comment.

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): The Chair can determine.

SHRI JASWANT SINGH: Yes, the Chair can determine. He can tell the Chair that he finds it as unfair.

Just two final questions, Sir. What are the rules with regard to the use of the roads in the Capital? What are we to do as citizens when a stray VIP chooses to use any of the roads in Delhi? What rules are we, the citizens, then are obliged to obey? And would they please publish these rules so that we cooperate or are enabled to cooperate with them?

Finally, Sir,—and this is something which comes as a plea, and it is the final sentence from the hon. Ministers statement itself, which says:

"In the final analysis, security has public places can be enhanced only with the active cooperation of the public...." etc. etc.

I would like to give the hon. Minister of State in assurance, and to the Government an assurance, that we would like to cooperate, not just fully, whole-heartedly, but actively. Will you please tell we how we are to cooperate, with whom we are to cooperate? Will you please tell us what rules obtain within which we have to cooperate, because cooperation in

a vacuum is not possible—. (Time Bell rings) And cooperation will inefficiency is certainly not possible.

MR. DEPUTY GHAIRMAN: Mr. Gurudas Das Gupta.

SHRI **GURUDAS** DAS **GUPTA** (West Bengal): Sir, it is quite appropriate that we are discussing the law and order situation of the capital of our country when this morning we had a strike of the insurgency at the neighbourhood of the city. Let me, Sir, quote from today's newspaper. It is the Times of India. And on the front page there is a box news: "Woman stabbed to death". in the course of the news it has been said that she was stabbed in the day-time when a large number of people who were residents of the area were present in their homes. This is how the situation in Delhi at the present moment is In my humble understanding, describe. Delhi is not only the capital of Republic of India under the Prime Ministership of Mr. Rajiv Gandhi. But in my understanding. Delhi has become also the capital of the criminals of our country-not only for our country but may be for our neighbourhood also. And it has become a most sensitive point of conspiracy that is being hatched against our country itself. the protection of the Prime Minister very important and protection of the leading members of the ruling party is also very important. I do not grudge. Because Prime Minister has to be protected if the country is to be ruled. And since the country is to be ruled, the Prime Minister must live. I understand that. But country consists not only of the Prime Minister sitting at the top; we have citizens of the country. The Prime Minister happens to be the first citizen or citizens of the country. leader of the Therefore, it is extremely necessary that the political and peaceful life of this capital is guaranteed by the administration. I do not speak of the strategic installations. Other speakers have been speaking on it. about the normal life, I should speak civic life, city life of Delhi.

Drug trafficking is on the rise. I hope the Minister who is in charge shall take note of it. And drug trafficking is on the rise also among the students. That day a student of 18 years was arrested and put in Tihar Jail. Sir, if this thing is on the rise to such an extent, it is a shame for country as Hundreds of our girl students had to go on strike to demand protection of their dignity and modesty. This is happening in the city of Delhi itself.

Thirdly, Sir, I am told, and it is also my experience that it is difficult to go out with a woman in the street in the night in some of the posh areas of Delhi. have been told by some of our friends in the other cities that they do not prefer to come to Delhi by night tarins because on the way from the station to the residence they may be robbed. Actually one of our friends was robbed. It is actually a shame for the citizens of Indian Republic, because their capital is so unprotected. not because Prime Minister Indira Gandhi was killed, not because a Member of Parliament was killed, but because city life is so unprotected. And it is noprotected even after we have deployed such a large volume of personnel, police personnel, military personnel, and every thing there. There is everything there.

There is pomp and grandeur.

There is everything except security.
The Police is there. The Military is there But there is no security for the common man. Security may be there for Mr. Chidambaram. I don't grudge it. But there should be equal security for a worker in the Delhi Textile Mill. I don't ask you to secure my life. That is for me to look after. But you must secure the life of the DCM workers. You must secure the life of the girl students studying in colleges.

MR. DEPUTY CHAIRMAN: Mr. Das Gupta, would you like to conclude now or at 5-00 P.M. when we take it up again?

SHRI GURUDAS DAS GUPTA: I will finish in two or three minutes. I myself have been a victim of this burglary. In the Vithalbhai Patel House, one day I came from the Airport, went to the house and put my baggage there. Them I came to Parliament. When I returned

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at 4-00 P.M., I found that my room was open. The lock was broken and there was selective theft. Many things could They were not have been taken away. taken away. But some of the files relatine to the corruption in public sector and private sector, some of which I raised in the House, were stolen. Police have not been able to trace them till now. It was selective theft. This is the situation. I expect the hon. Minister in charge of Home Affairs-There may be more than one Minister and I expect it from the Minister who is present-to tell us what concrete steps have been taken not only to protect the strategic installations and the life of the leading members of the Government, but to protect the lives of the citizens and to allow he citizens to carry on the normal activities in the late hours. I hope there is coordination between all the three Ministers. It is a matter of shame that in the city of Delhi, capital of India, peode cannot move out in the way they bould. Somebody was speaking about Let me tell you, Mr. Deputy Chairman, that people are going to lose onfidence in the Government who rules Delhi because it cannot protect the comnon life of the common people here. There is going to be an erosion in your opularity. You may take it or you may ot take it. It is the writing on the wall.

DR. RAJENDRA KUMARI BAJPAJ: Ve take the challenge.

SHRI GURDAS DAS GUPTA: I hope us lady will have some patience to lisa to me. People will lose confidence if e Government cannot protect the lives its citizens. It is no Government if It spot protect the lives of its citizens.

MR. DEPUTY CHAIRMAN. The ouse stands adjourned till 2.30.

The House then adjourned for lunch at three minutes past one of the clock.

Public Importance The House re-assembled after lunch at

thirty-three minutes past two of the clock. The Vice-Chairman, Shri Pawan Kumar Bansal, in the Chair

RE. GOVERN_ ANNOUNCEMENT MENT BUSINESS FOR THE WEEK COMMENCING 28TH JULY. 1986.

THE MINISTER OF STATE IN THE **PARLIAMENTARY** OF MINISTRY SITARAM KESRI): AFFAIRS (SHRI Sir, with your permission, I rise to announce that Government Business in this House during the week commencing 28th July, 1986, will consist of:

- 1. Consideration and passing of:
- (a) The Repealing and Amending Bill, 1986.
- Commodities (b) The Essential (Amendment) Bill, 1986.
- 2. Consideration and passing of the following Bills, as passed by Lok Sabha:
 - Industrial Development (a) The (Amendment) Bank of India 1986.
 - (b) The Industrial Finance Corporation (Amendment) Bill, 1986.
 - (c) The Sales Promotion Employees (Conditions of Service) Amendment Bill, 1985.
 - (d) The Dock Workers (Safety, Health and Welfare) Bill, 1985.
 - 3. Discussion on the Resolution seeking disapproval of the Commissions of Inquiry (Amendment) Ordinance, 1986 and consideration and passing of the Commissions of Inquiry (Amendment) Bill, 1986, passed by Lok Sabha.